Unregistered chemist shops in Jharkhand

- 237. SHRI PARIMAL NATHWANI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it has come to the notice of Government that a large number of chemist shops are functioning without proper registration in Jharkhand;
 - (b) if so, the total number of chemist shops and out of this, the registered one; and
- (c) the steps taken to prevent the functioning of unregistered chemist shops in Jharkhand?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN) (a) to (c) As per the information made available by the Drug Controller, Jharkhand, there are approximately 9000 registered chemist shops in the State. Only one case of unregistered chemist shop came to the notice of Government of Jharkhand in March, 2014. Immediately a raid was conducted and FIR filed against the unregistered chemist shop under sections 18(c) and 27b (ii) of the Drugs and Cosmetics Act, 1940. Regular inspections are undertaken to find out unregistered chemist shops.

Linking of diabetes drugs to cancer

- 238. SHRI RAJKUMAR DHOOT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether it is a fact that a British Journal has recently claimed that diabetes drugs may be linked to cancer of the pancreas;
 - (b) if so, the details thereof; and
 - (c) the action Government proposes to take in the matter?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): (a) to (c) Yes. However, this is not supported by enough evidence because of sample size and background rates of pancreatitis in the population due to variety of causes. In the same review, the authors have themselves questioned the relevance of these findings.

Financial assistance to hospitals in Goa

- 239. SHRI SHANTARAM NAIK: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether the two district hospitals in Goa are receiving any financial or material assistance from Government;

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- (b) if so, the year-wise assistance received by the State Government in this regard;
- (c) whether the proposed new district hospital in south Goa has been given any financial or other assistance directly or through Government of Goa; and
 - (d) if so, the details thereof?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): (a) and (b) The details of financial assistance provided by Central Government to Goa for two district hospitals under National Health Mission are given in Statement (See below)

- (c) No financial /other assistance has been provided by Government of India for proposed new district hospital in South Goa. As per the information furnished by Government of Goa, so far, it has been entirely funded by the State Government.
 - (d) Does not arise in view of (c) above. Details of Central Assistance given to District Hospitals

Amount (in ₹) Under Acount Head NRHM Additionalities **RCH** TOTAL Year 2007-08 South Goa 75000 2500000 2575000 North Goa 75000 2500000 2575000 Year 2008-09 South Goa 50000 1000000 1050000 North Goa 1000000 1000000 1125000 Year 2009-10 South Goa 250000 1725000 1975000 North Goa 100000 1000000 1100000 Year 2010-11 South Goa 692000 1606000 2298000 North Goa 850000 1600000 2450000 Year 2011-12 South Goa 4786000 350000 4436000 North Goa 1323600 5324176 6647776

Under Acount Head	RCH	NRHM Additionalities	Total
Year 2012-13			
South Goa	1150000	3917500	5067500
North Goa	1750000	5475500	7225500
Year 2013-14			
South Goa	1300000	17221500	18521500
North Goa	950000	9340500	10290500

Source: Directorate of Health Services, Govt. of Goa

New finding projects to check cancer diseases

- 240. DR. V. MAITREYAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether Government has any new funding projects for the States to control cancer and cancer related diseases in the country particularly breast cancer and cervical cancer in women;
 - (b) if so, the details thereof;
 - (c) the total amount allocated for the said purpose during the last two years; and
- (d) the steps taken by Government to provide timely and adequate supply of low cost drugs and medicines for the cure of cancer and cancer related diseases?

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN): (a) to (d) While Health is a State subject, the Central Government supplements the efforts of the State Governments for improving healthcare including prevention, diagnosis and treatment of cancer. Government of India had launched a comprehensive National Programme for Prevention and Control of Cancer, Diabetes, Cardiovascular Disease and Stroke (NPCDCS) in 2010 covering 100 districts in 21 States with focus on 3 sites namely breast, cervical and oral cancer. From 2013-14 onwards, interventions under NPCDCS for prevention, early detection, diagnosis and treatment of cancer, which can be taken up upto District level, have been brought under the umbrella of National Health Mission.

In addition, Government of India has in the year 2013-14, approved a scheme for enhancing the Tertiary Care Cancer facilities in the country. Under this scheme (Tertiary component of NPCDCS), Government of India will assist 20 State Cancer Institutes